GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:128 ANSWERED ON:13.03.2012 DEVELOPMENT PLAN FOR NAXAL AFFECTED REGIONS

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has launched various schemes for development of naxal affected regions in the country;
- (b) if so, the details thereof alongwith the funds sanctioned and released there-under, scheme-wise and State-wise since the implementation of the said schemes;
- (c) the details of the monitoring mechanism put in place;
- (d) whether there is any proposal to extend the said schemes in other districts of naxal affected States; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (e): The Planning Commission has been implementing the Integrated Action Plan (IAP) for 60 Selected Tribal and Backward Districts for accelerated development. The aim of this initiative is to provide public infrastructure and services in these districts. This Scheme has been extended to 18 more LWE affected districts on 7.12.2011, taking the total coverage to 78 districts.

The details of State-wise funds allocated/released under the IAP in 2010-11 and 2011-12 are as under:

State Allocation Release (Rs. Crore) (Rs. Crore)

Andhra Pradesh 290 270
Bihar 445 375
Chhattisgarh 550 450
Jharkhand 860 720
Madhya Pradesh 440 360
Maharashtra 110 90
Odisha 915 765
Uttar Pradesh 115 105
West Bengal 115 105

Total 3840 3240

The Development Commissioner/equivalent officer in charge of development in the State is responsible for scrutiny of expenditure and monitoring of the IAP. Macro-level monitoring of the IAP is carried out by the Committee headed by Member Secretary, Planning Commission. The implementation of the IAP is reviewed regularly by the Planning Commission through video conferences/meetings with the Chief Secretaries/Development Commissioners of the States concerned and the District Collectors/District Magistrates of the selected districts.

Further, the Government of India is closely monitoring implementation of various other flagship programmes in the LWE affected States. The Central Government is also implementing a Road Requirement Plan in the affected States.